

**CUSTOMS, EXCISE & SERVICE TAX APPELLATE TRIBUNAL
SOUTH ZONAL BENCH
BANGALORE**

Application(s) Involved:

ST/ROA/20850/2018 in ST/21499/2017-DB

Paramanna C Pujari

Hamali Contractor Hallikhed B
BIDAR - 00
KARNATAKA

Appellant(s)

Versus

**Commissioner of Central Excise,
Customs and Service Tax**

No.71, Club Road,
Belgaum - 590 001.

Respondent(s)

Appearance:

**Mr. Shyam Sundar Rao, Consultant
Shyam Narayan Associates**

Vastra Bhavan,
Apartment No.3A, 3rd Floor,
No.64, 4th Main, Malleswarm,
Bangalore - 560 055.
KARNATAKA

For the Appellant

**Mr. K. Murali,
Superintendent (AR)**

For the Respondent

Date of Hearing: 25/09/2018

Date of Decision: 25/09/2018

CORAM:

HON'BLE MR. S.S GARG, JUDICIAL MEMBER

HON'BLE MR. P. ANJANI KUMAR, TECHNICAL MEMBER

Misc. Order No: 21157 / 2018

Per : S.S GARG

This miscellaneous application is filed by the appellant
for restoration of their appeal which was dismissed by this Bench

vide Final Order No.20390/2018 dated 9.2.2018 for non-prosecution.

2. For the reasons stated in the miscellaneous application, we allow the application for restoration of their appeal subject to payment of cost of **Rs.5,000/- (Rupees Five Thousand Only)**.

To report compliance on **9.10.2018**.

(Order was pronounced and dictated
in Open Court on **25/09/2018**)

P. ANJANI KUMAR
TECHNICAL MEMBER

S.S GARG
JUDICIAL MEMBER

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